

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

**Item No. 605**  
**IB-682/PB/2021**  
**IA/293/2024**

**IN THE MATTER OF:**  
**Mr. Nitin Batra and Ors.**

**...PETITIONER**

**Vs.**

**M/s. Anand Infoedge Pvt. Ltd. and Ors.**

**...RESPONDENT**

**Section**  
**U/s 7 of IB Code, 2016**

**Order delivered on 07.05.2024**  
**HYBRID HEARING (PHYSICAL & VC)**

**Coram:**  
**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)**  
**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Financial Creditor** :Adv. Sahil Sethi, Adv. Samriddh Bindal, Adv. Vikash Kumar.

**For the Respondent/Corporate Debtor** :Sr. Adv. U.K.Chaudhary, Adv. NPS Chawla, Adv. Jasjeet Singh, Adv. Pranay Sharma for R3. Sr. Adv. Arvind Nayyar, Adv. Vijay Aggarwal, Adv. V.D.Costa, Adv. Astha Ojha, Adv. Gauri Goel for R-1. Mr. Ravinder Singh, Ms. Raveesha Gupta & Mr. Abhishek Kathuria for CD 2.

**ORDER**

Heard rejoinder arguments of Ld. Counsel for the Financial Creditor in respect of arguments of R2 & R3. List the matter for arguments of R1. List the matter along with IA/293/2024 on **14.05.2024**.

**Sd/-**  
**(Rahul Bhatnagar)**  
**Member (T)**

**Sd/-**  
**(Mahendra Khandelwal)**  
**Member (J)**